

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI JAGANNATH RAO) : (a) As a first step, a detailed Project Report for establishing a Zinc Smelter at Visakhapatnam is being prepared by Polish agency.

(b) The cost for the preparation of the detailed Project Report was Rs. 16,89,250 (pre-devaluation) of which a sum of Rs. 59,500 was paid in March, 1966. Subsequently, due to devaluation, the remaining amount of Rs. 16,29,750 was increased to Rs. 25,66,856 of which a sum of Rs. 14,58,528 has been paid.

P. L. 480 AGREEMENT

940. SHRI M. V. BHADRAM

SHRI Z. A. AHMAD I

SARDAR HARCHARAN SINGH
DUGAL:

Will the PRIME MINISTER be pleased to state :

(a) whether a new P. L. 480 Agreement has been signed on the 13th October, 1969 for the import of wheat, cotton and vegetable oils from U.S.A.;

(b) if so, the quantity of wheat, cotton and vegetable oils to be imported under the agreement and the value thereof; and

(c) what are the terms of the new agreement and how do these terms compare with the terms of the agreement signed in April last ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) to (c) Yes, Sir. A P L 480 Agreement was signed with the U. S. Government on 13th October, 1969 for 3,000,000 tonnes of wheat, 1,00,000 bales of cotton and 95,000 tonnes of vegetable oils.

The Agreement is for \$ 191.5 million, comprising of wheat \$ 159.8 million, soyabean oil \$ 19.1 million and cotton \$ 12.6 million. Two fifths of the import will be made against payment in rupees and the balance three-fifths against dollar credit repayable over a 40 years period. Eighty-six per cent of the rupees generated from the purchases against payment in rupees would be available to Government of India to finance development projects five per cent will be given as loans to

Indian firms with American collaboration and the remaining nine per cent is reserved for use by the U. S. Government.

The terms of the Agreement are identical with those of the one signed in April 1969, except in the following respects :

(i) The percentage of rupees earmarked for loan to the Government of India is 86 per cent in the October Agreement as against 88 per cent in the April Agreement. The percentage earmarked for U. S. uses has been increased in the October Agreement, correspondingly.

(ii) With regard to the import financed under the dollar credit terms, the dollar cost of U. S. shipping (50 per cent of the total tonnage) was also financed by the U. S. in addition to the f.o.b. cost, in the previous agreements under credit terms. Under the October, Agreement freight on this part of the imports will be met by India in free foreign exchange.

उत्तर प्रदेश में सिंचाई की दरें

941. श्री दत्तोपन्त ठेंगड़ी : क्या सिंचाई तथा विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उत्तर प्रदेश की सरकार ने राज्य में सिंचाई के पानी की दरों में वृद्धि कर दी है ;

(ख) यदि हां, तो उसके क्या कारण हैं ;

(ग) क्या केन्द्रीय सरकार ने राज्य सरकार को इस वृद्धि को समाप्त कर देने की सलाह दी है ; और

(घ) यदि नहीं, तो उसके क्या कारण हैं ?

IRRIGATION RATES IN UTTAR PRADESH

941. SHRI D. THENGARI : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that the Government of Uttar Pradesh have increased the rates for irrigational water in the State ;

(b) if so, what are the reasons therefor;